

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/590(KB)2020
IA(I.B.C)/893(KB)2022,
IA(I.B.C)/1226(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS G.I INTERNATIONAL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the Respondent
Mr. Yash Dalmia, Adv. In IA(I.B.C)/893(KB)2022
Mr. Anant Kumar Agarwal, Adv.

Mr. Avishek Guha, Adv.] For Liquidator
Mr. Arunika Dutt, Adv.
Mr. Kaustav De Sarkar, Adv.

ORDER

1. Due to paucity of time, these matters could not be taken up for hearing.
2. Post this matter on **13.08.2024**.

**Anamitra Pal
Court Officer**